

ITEM NO.23+24+47+48

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 26/2020

MANISH KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.3123/2020-STAY APPLICATION)

W.P. (C)No. 27/2020

(FOR ADMISSION and I.R. and IA No.3171/2020-STAY APPLICATION)

W.P. (C)No. 28/2020

(FOR ADMISSION and IA No.3197/2020-STAY APPLICATION)

W.P. (C)No. 47/2020

(FOR ADMISSION and IA No.4898/2020-EX-PARTE STAY)

W.P. (C)No. 53/2020

(FOR ADMISSION and I.R. and IA No.5733/2020-STAY APPLICATION)

Date : 13-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Parties

Mr. Rana Mukherjee, Sr. Adv.

Mr. Srijan Sinha, Adv.

Mr. Himanshu Chaubey, Adv.

Ms. Kanika, Adv.

Mr. Ashwarya Sinha, AOR

Mr. Namit Saxena, Adv.

Mr. Shubham Jaiswal, Adv.

Mr. Pai Amit, AOR

Mr. Piyush Singh, Adv.

Mr. Aditya Parolia, Adv.

Mr. Akshay Srivastava, Adv.

Mr. Nithin Chandran, Adv.

Mr. Gaurav Goel, AOR

Mr. Rajesh Kumar, Adv.

Ms. Aishwarya Bhati, Sr. Adv.

Mr. Virendra, AOR

Writ Petition (Civil) No. 26/2020 etc.

Mr. Akash Bajpai, Adv.
Mr. Nithin Chaudhary P., Adv.
Mr. Oorjasvi Goswami, Adv.
Mr. Vaibhav Manu Srivastava, AOR

Mr. Krishnamohan K., AOR
Ms. Dami Nayyar, Adv.
Ms. Parul Sachdeva, Adv.
Mr. Vignesh Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Status quo, as of today, with respect to the pending applications, shall be maintained in the meanwhile.

(NIDHI AHUJA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER